

Annexure-8

Name of the Corporate Debtor : DOLPHIN OFFSHORE SHIPPING LIMITED;

Date of commencement of CIRP: 06/07/2023; List of Creditors as on 11-12-2023

Sr. no.	Details of claim			Details of Claim Admitted						Amount of Contingent Claim	Amount of Mutual Claim that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if Any
	Name of Creditor	Date of receipt of claim	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security Interest	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC					
1	Omega Petroenergy Private Limited.	25-07-2023	32,00,000	32,00,000	Operational Creditor	NA	NA	NA	NA	NA	NA	-	-	1. As per consent letter agreed before AA.
2	M/s Elektronik Lab India Private Limited	26-07-2023	69,76,620	35,23,541	Operational Creditor	NA	NA	NA	NA	NA	NA	-	34,53,079	1. There is no supporting documents for claiming interest on outstanding amount. 2. The claim is admitted provisionally. Subject to balance confirmation.
3	I.V. & Sons Engineering Works	28-07-2023	13,50,269	13,50,269	Operational Creditor	NA	NA	NA	NA	NA	NA	-	-	1. As per statement provided.
4	Surendran Vellalath	14-08-2023	55,81,000	18,60,000	Operational Creditor	NA	NA	NA	NA	NA	NA	-	37,21,000	1. Claim of Legal consultant 2. The Appointment letter dated 30-09-2019 was for the period from 24-09-2019 to 24-09-2020 duly signed and on letter head. Hence considered. 3. The Appointment letter dated 30-09-2020 was for the period from 24-09-2020 to 24-09-2022 is not signed and not on letter head of the company. Accordingly claim with respect to that period is not admitted.
5	Allied Catering and Marine Services Private Limited	14-09-2023	28,78,932	28,78,932	Operational Creditor	NA	NA	NA	NA	NA	NA	-	-	1. Claim on the basis of settlement Agreement 2. Amount admitted fully. 3. KYC of Authorised person not provided.
6	J.M. Baxi & Co.	30-10-2023	18,03,250	18,03,250	Operational Creditor	NA	NA	NA	NA	NA	NA	-	-	1. Provide KYC of Firm and Authorised person along with authority letter. 2. Details of amount received (\$905000) by the company. 3.The claim is admitted based on supporting
	Total		2,17,90,071	1,46,15,992									71,74,079	